

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

O.A. No.876/97

Date of Decision: 10.3.2003

CORAM: HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)  
HON'BLE SHRI K.V. SACHIDANANDAN, MEMBER (J)

1. Shri Y.T. Gaikwad,  
Junior Telecom Officer,  
Staff No.200095, at present  
working in The Office of DMX-430/7  
Prabhadevi-II-Tele. Exchange,  
Telecom Bldg. Prabhadevi,  
Dadar (W), Mumbai 400 028.
2. Shri B.B.Awaghade,  
Junior Telecom Officer,  
Staff No.15757, at present  
working in the Office of G.M. (CS & PR)  
S.D.E. TLX (T/R), First Floor,  
Fountain Bldg., Fort,  
Mumbai 400 001.
3. The Federation of All India  
SC & ST Employees, Post & Telegraph  
Department, MTNL Branch,  
215/8435 Yugapravartak Co-op Housing  
Society, Kannamwar Nagar 1  
Vikhroli, Mumbai 400 083.

Applicants

(Applicant by Shri B. Dattamurthy, Advocate)  
vs.

1. The Union of India  
through the Chairman  
Telecom Commission,  
Sanchar Bhavan, Ashoka Road,  
New Delhi 110 001.
2. The Chief General Manager  
Mahanagar Telephone Nigam Ltd.  
Mumbai, Telephone House, V.S.Marg.  
Dadar (West)  
Mumbai 400 028.

Respondents

[Respondents by Shri V.S. Masurkar, Advocate]

O R D E R [DRAFT]

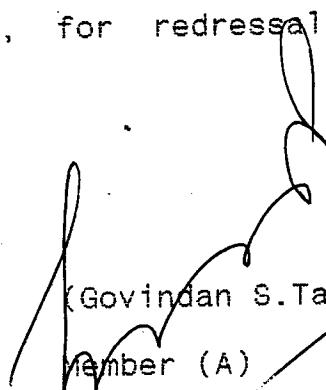
[Per: Govindan S. Tampi, Member (A)]

The relief sought for in this O.A. is to be granted by  
the Mahanagar Telephone Nigam Ltd. which do not fall within the

jurisdiction of the C.A.T. now. Therefore, we are dismissing the O.A. as not maintainable. The applicants shall be at liberty to approach the appropriate forum, for redressal of their grievance, if so advised. No costs.

  
(K.V. Sachidanandan)

Member (J)

  
(Govindan S. Tampi)

Member (A)

sj\*